

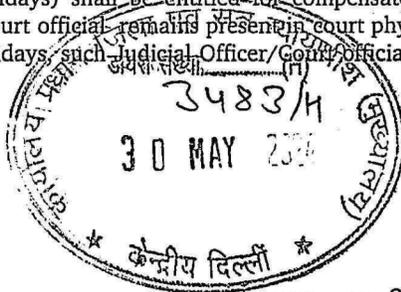
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st June to 9th June, 2024:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. ARUN BHARDWAJ	SPL. JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	01.06.2024	
2	SH. SANJEEV AGGARWAL	SPL. JUDGE(PC ACT)(CBI)-10	02.06.2024	Sunday
3	SH. RAKESH SYAL	SPL. JUDGE(PC ACT)(CBI)-23	03.06.2024	
4	MS. KAVERI BAWEJA	SPL. JUDGE(PC ACT)(CBI)-09	04.06.2024	
5	SH. RAJEEV BANSAL	SPL. JUDGE(PC ACT)(CBI)-21	05.06.2024	
6	SH. MANOJ KUMAR	SPL. JUDGE(PC ACT)(CBI)-17	06.06.2024	
7	SH. SANJAY BANSAL	SPL. JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	07.06.2024	
8	SH. BHUPINDER SINGH	SPL. JUDGE(PC ACT)(CBI)-06	08.06.2024	Second Saturday
			09.06.2024	Sunday

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/Court official shall also be entitled to compensatory leave for said date.



Anju Bajor Chandna
(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2024/10137-10-2024

Dated, Delhi the 30/5/24

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
4. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Enforcement, New Delhi.
7. The Director General (Prisons), Tihar Jail, New Delhi.
8. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
9. The Website Committee, Tis Hazari Court, Delhi.
10. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
11. The In-charge, Computer Branch, RACC, New Delhi.
12. The Reader/P.S. to the undersigned.
13. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
14. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Anju Bajor Chandna
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
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